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(2020) 01 NCDRC CK 0066

National Consumer Disputes Redressal Commission

Case No: First Appeal No. 177, 212 Of 2013

R.C. SOOD & CO. Developers

PVT. LTD

APPELLANT

Vs

Sunil Bansal RESPONDENT

Date of Decision: Jan. 20, 2020

Acts Referred:

• Security Interest (Enforcement) Rules, 2002 - Rule 8

• Securitisation And Reconstruction Of Financial Assets And Enforcement Of Security Interest Act, 2002 - Section 13(4)

Hon'ble Judges: R.K. Agrawal, President; M. Shreesha, Presiding Member

Bench: Division Bench

Advocate: Harish Malhotra, Priyadeep, K.P. Sundar Rao, A. Subhashini, Kashish Narang

Final Decision: Disposed Of

Judgement